

**Crl. Misc. (B) Case No. 520/2020**

**ORDER**

**24-09-2020**

This bail application has been filed under Section 439 CrPC for accused Md. Muslim Ansari in connection with Dibrugarh PS Case No. 1460/2020 under Section 376AB IPC read with Section 4 POCSO Act who is in custody 03-09-2020.

LCR was called for and same received.

The allegation as per the FIR dtd. 02-09-2020 speaks about the sexual assault on a minor girl aged about 7 years on 02-09-2020 and statement of the victim and that of her mother/informant clearly implicates the accused of the said offence.

The allegation is of a serious nature and as such, grant of bail to the accused is not at all justified. Hence, rejected.

Return the LCR along with a copy of this order.

Misc. case stands disposed off.

Let a copy of this order be released as certified to be true copy under the signature of the Bench Assistant.

Sessions Judge,  
Dibrugarh